

**RTI Annual Return Information System**

**Quarterly Return Form**

**Public Authority : Department of Legal Affairs**

**Quarter : 1st Quarter (April-June)2023-2024**

\* Block I (Details about the requests and appeals)

Progress during Quarter						
	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transferred to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	11	475	41	154	13	342
First Appeals	18	N/A	41	N/A	38	6
Total no. Of CPIOs designated				0	Total no. Of CPIOs designated	17
					Total no. Of AAs designated	6

\* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1430	0	0	0

\* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests  
Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	0	0	0	0	0

\* Block IV (Details Regarding Mandatory Disclosures)

<b>A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?</b>	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
<b>Yes</b>	<a href="https://legallaffairs.gov.in/rti/proactive-disclosure">https://legallaffairs.gov.in/rti/proactive-disclosure</a>
<b>B. Last Date of updating of Mandatory disclosure under Section 4(1)b</b>	<b>2018-10-20</b>
<b>C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?</b>	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
<b>Yes</b>	<a href="https://legallaffairs.gov.in/sites/default/files/Thi22.pdf">https://legallaffairs.gov.in/sites/default/files/Thi22.pdf</a>
<b>D. Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)</b>	<b>2022-10-18</b>

RTI Annual Return Information System

Quarterly Return Form

Public Authority : Department of Legal Affairs

Quarter : 2nd Quarter (July-Sept)2023-2024

\* Block I (Details about the requests and appeals)

Progress during Quarter						
	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transferred to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	18	93	545	232	16	393
First Appeals	15	N/A	39	N/A	44	4
Total no. Of CPIOs designated			0	Total no. Of CPIOs designated		18
						5

\* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1400	0	0	0

\* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests  
Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	0	0	0	0	0

\* Block IV (Details Regarding Mandatory Disclosures)

<b>A.</b> Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	<a href="https://legalaffairs.gov.in/rti/proactive-disclosure">https://legalaffairs.gov.in/rti/proactive-disclosure</a>
<b>B.</b> Last Date of updating of Mandatory disclosure under Section 4(1)b	<b>2029-12-20</b>
<b>C.</b> Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	<a href="https://legalaffairs.gov.in/sites/default/files/Thi22.pdf">https://legalaffairs.gov.in/sites/default/files/Thi22.pdf</a>
<b>D.</b> Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)	<b>2023-12-29</b>



## RTI Annual Return Information System

### Quarterly Return Form

**Public Authority : Department of Legal Affairs**

**Quarter : 3rd Quarter (Oct-Dec)2023-2024**

\* Block I (Details about the requests and appeals)

Progress during Quarter						
	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transferred to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	15	86	400	165	4	301
First Appeals	6	N/A	38	N/A	14	4
Total no. Of CAPIOs designated			0	Total no. Of CPIOs designated		14
						Total no. Of AAs designated
						7

\* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(in Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
4302	0	0	0

\* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests

Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	0	0	0	0	0

\* Block IV (Details Regarding Mandatory Disclosures)

<b>A. Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?</b>	Provide the detail/URL of webpage,where the disclosure is posted (max 150 chars)
Yes	<a href="https://legallaffairs.gov.in/rti/proactive-disclosure">https://legallaffairs.gov.in/rti/proactive-disclosure</a>
<b>B. Last Date of updating of Mandatory disclosure under Section 4(1)b</b>	2024-02-05
<b>C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?</b>	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	<a href="https://legallaffairs.gov.in/sites/default/files/Thi22.pdf">https://legallaffairs.gov.in/sites/default/files/Thi22.pdf</a>
<b>D. Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)</b>	2024-02-05

## RTI Annual Return Information System

### Quarterly Return Form

**Public Authority : Department of Legal Affairs**

**Quarter : 4th Quarter (Jan-Mar)2023-2024**

\* Block I (Details about the requests and appeals)

		Progress during Quarter				
	Opening Balance as on beginning of	No. of application received as transfer from other PAs u/s 6(3)	Received during the Quarter(including cases transferred to other PAs)	No. of Cases transferred to other PAs u/s 6(3)	Decisions Where requests/appeals rejected	Decisions Where requests/appeals replied
Requests	31	104	518	228	7	408
First Appeals	26	N/A	32	N/A	35	4
Total no. Of CAPIOs designated			0	Total no. Of CPIOs designated		20
						Total no. Of AAs designated
						11

\* Block II (Details about fees Collected,penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered(In Rs.) as directed by CIC u/s 20(1)	No. Of Cases where disciplinary action taken against any Officer u/s 20(2)
1900	0	0	0

\* Block III (Details Of various provisions of section 8 while rejecting the requested information)

No. Of times various provisions were invoked while rejecting requests  
Relevant Sections Of RTI Act 2005

Section 8(i)										Section			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	0	0	0	0	0	0	0	0	0	0	7

\* Block IV (Details Regarding Mandatory Disclosures)

<b>A.</b> Is the Mandatory Disclosures under Sec. 4(1)(b) posted on the Website of Public Authority ?	Provide the detail/URL of webpage where the disclosure is posted (max 150 chars)
Yes	<a href="https://legallaffairs.gov.in/rti/proactive-disclosure">https://legallaffairs.gov.in/rti/proactive-disclosure</a>
<b>B.</b> Last Date of updating of Mandatory disclosure under Section 4(1)b	2023-04-03
<b>C.</b> Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15-04-2013?	Provide the detail/URL of webpage,where the Audit report is posted (max 150 chars)
Yes	<a href="https://legallaffairs.gov.in/sites/default/files/Thi22.pdf">https://legallaffairs.gov.in/sites/default/files/Thi22.pdf</a>
<b>D.</b> Date of audit of Mandatory disclosures under Sec. 4(1)(b)(Format dd/mm/yyyy)	2024-04-08